

ITEM NO.805

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP No. 11254 of 2014 in Criminal Appeal No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 29/03/2016 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Syed Mehdi Imam,Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

Post CRLMP No. 11254 of 2014 (Appln. For bail) within  
four weeks from today before an appropriate Bench.

(Shashi Sareen)  
AR-cum-PS

(Veena Khera)  
Court Master